

12.18 hrs.

PAPERS LAID ON THE TABLE

Reviews on the working of and Annual Reports of State Farms Corporation of India Ltd. New Delhi for 1982-83, Jammu and Kashmir State Agro Industries Development Corporation Ltd., Srinagar for 1976-77 and Statement for delay in laying the papers etc. etc.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

(i) Review by the Government on the working of the State Farms Corporation of India Limited, New Delhi, for the year 1982-83.

(ii) Annual Report of the State Farms Corporation of India Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-8068/84].

(2) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 :

(i) Review by the Government on the working of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, for the year 1976-77.

(ii) Annual Report of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, for the year 1976-77 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(3) A statement (Hindi and English

versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-8069/84].

(4) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of State Co-operative Banks Limited, Bombay, for the year 1982-83.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Federation of State Co-operative Banks Limited, Bombay, for the year 1982-83 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of State Co-operative Banks Limited, Bombay, for the year 1982-83.

[Placed in Library. See No. LT-8070/84].

*(Interruptions)

MR. DEPUTY-SPEAKER : Don't record.

For the past 20 minutes, I have been calling one by one the hon. Members. When I call one hon. Member, all the other hon. Members should take their seats. How can I hear 20 hon. Members ? What is the purpose of this ? What purpose is served by this ?

*(Interruptions)

MR. DEPUTY-SPEAKER : Don't record anything.

Now Calling Attention. Shri Harish Rawat.

(Interruptions)